

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH,

AP/1

....

Registration No. T.A. 661 of 1987

Vishwanath Lal Applicant

Vs.

Union of India Respondents

Hon' Mr. K.J. Raman, A.M.

Hon' Mr. D.K. Agrawal, J.M.

(By Hon' Mr. D.K. Agrawal, J.M.)

The perusal of the record shows that the applicant has not cared to attend his case for the last several dates, from the time the record was received from the High Court in the office of the Tribunal despite the notice sent to the applicant. Therefore, it is presumed that the applicant is not interested in pursuing the matter. The petition is accordingly dismissed without any order as to costs.

Devgopal
MEMBER (J)

Agarwal
MEMBER (A)

(sns)

October 24, 1989

Allahabad.